

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2151
ANSWERED ON:11.03.2013
POLLUTION IN NARMADA RIVER
Kumar Shri Vishwa Mohan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has taken any steps to check the pollution of Narmada river;and
- (b) if so, the details thereof and programmes framed for the purpose and the funds allocated in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) Conservation of rivers is an ongoing and collective effort of the Central and State Governments and this Ministry is supplementing the efforts of the State Governments in pollution abatement in various rivers through the centrally sponsored National River Conservation Plan (NRCP). Under the NRCP, Jabalpur and Hoshangabad towns along river Narmada were identified for abatement of pollution of the river. Four schemes for Jabalpur and two schemes for Hoshangabad were sanctioned at cost of Rs. 1.34 crores and Rs. 12.99 crores respectively.
- (b) Out of the total sanctioned cost of the schemes of Rs. 14.33 crores, the amount released under NRCP is Rs. 6.48 crore.